

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 2965
TO BE ANSWERED ON 06.08.2015

Allocation for Desert Districts

2965. Shri ASHOK MAHADEORAO NETE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government proposes to increase the amount of allocation for desert districts of the country:
- (b) If so, the details thereof and the time by which it is likely to be increased, State-wise: and
- (c) If not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c) No Sir, there is no such proposal to increase the amount of allocation for the desert districts of the country under the scheme/programme being implemented by Department of Land Resources. The Department of Land Resources had been implementing three area development programmes viz. Desert Development Programme (DDP), Drought Prone Areas Programme (DPAP) and Integrated Wastelands Development Programme (IWDP) on watershed basis since 1995-96.

With effect from 26.02.2009 Desert Development Programme (DDP) alongwith other two schemes viz DPAP & IWDP were integrated and consolidated into a single modified programme called 'Integrated Watershed Management Programme' (IWMP) being implemented throughout the country.

However, from the year 2015-16 the IWMP scheme of this department has been made one of the components of Pradhan Mantri Krishi Sinchai Yojana (PMKSY) to be called PMKSY (Watershed component).
